

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Pétition No. 107/GT/2015**

Subject : Determination of Generation Tariff for approval of tariff of Koldam Hydro Electric Power Project (4x200 MW) for the period from 18.7.2015 to 31.3.2019.

Date of Hearing : **5.10.2016**

Coram : Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Uttar Pradesh Power Corporation Limited (and 12 others)

Parties present: Shri K. K. Narang, NTPC  
Ms. Vibhu Kaushal, NTPC  
Shri Sameer Agarwal, NTPC  
Shri Sidhartha Shankar, NTPC  
Shri Rajesh Kumar, NTPC  
Shri A. Basu Roy, NTPC  
Shri R.K. Joshi, NTPC  
Shri T. Vinodh Kumar, NTPC  
Shri Prashant N. Gaur, NTPC  
Shri R. B. Sharma, Advocate, BRPL  
Shri S. K. Agarwal, Advocate, Rajasthan Discoms  
Shri A.P. Sinha, Advocate, Rajasthan Discoms  
Shri S.P. Das, Advocate, Rajasthan Discoms

**Record of Proceedings**

At the outset, the learned counsel for the respondent, BRPL prayed for grant of four weeks time to file its reply to the DIA report/ submissions on time and cost overrun of the project. The learned counsel for the discoms of Rajasthan also prayed for time to file its reply on the report filed on 15.9.2016,

2. The representative for the respondent, UPPCL submitted that it has filed its reply in the matter. He however referred to the DIA report and pointed out the cost deducted on account of unrecovered advance and depreciation on leasehold land. He also made submissions on the non- deduction of IDC pertaining to the cost disallowed in DIA report.

3. The Commission after hearing the submissions of the parties adjourned the hearing and directed the respondents, BRPL and the Rajasthan discoms to file their



replies on or before 4.11.2016, with advance copy to the petitioner, who shall file its rejoinder by 11. 11.2016.

4. Matter shall be listed for hearing on **15.11.2016**. Pleadings shall be completed by the parties before the date of hearing and no extension of time shall be granted for any reason.

By order of the Commission

**Sd/-**  
B. Sreekumar  
Dy. Chief (Law)

